

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.214- IA/708(AHM)2024  
in  
CP(IB) 457 of 2018

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Pacific Gulf Shipping (Singapore) Pte Ltd  
V/s  
SRK Chemicals Ltd

.....Applicant

.....Respondent

**Order delivered on: 13/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent :

**ORDER**

Despite repeated calls none appears on behalf of the applicant.

Re-list on 01.07.2024 for hearing/dismissal

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**